

DIVISION BENCH
COURT - II

S-28

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/94(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	MAHARAJA SHREE UMAID MILLS LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearance (via video conferencing/physically)

Mrs. Radhika Pandia, adv.] for the Petitioners
Mrs. Manju Bhuteria, Adv.
Ms. A. Amin, Adv.

ORDER

1. Learned Counsel for the Petitioner present.
2. Heard. **Reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**